

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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4f).	Mr. J.P. Sen, Sr. Advocate Ms. Prachi Dhanani Mr. Shyam Gopal i/lr Veritens Legal	} Advocates for D1-D3	
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20/2/2017

6)	Mr. Devendra Avhad. i/b. Thodur Law Associates.	} Adv. for Applicant. (Org. Petitioner)	
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Adv. for

ORDER

T.C.P. No. 19/237(b), 614, 397, 398/CLB/MB/MAH/2014

At request of the Respondent Counsel, list this matter on 28.02.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).